

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 106
CP No. 125(ND)/2010
TA No. 145/2018
Under Section 397/398 of
Companies Act, 1956

In the matter of:

Sh. Niranjan Lal Data

...Petitioner

Versus

M/s Data Infocom Ltd.

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Narendra Sharma, Sr. Adv.
Amol Vyas, Adv.

For the Respondent : Harshit Tolia, Sr. Adv.
Anuroop Singhi, Adv.

ORDER

List the matter on 28.05.2024 & 29.05.2024 at 02:30 PM.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

April 17, 2024